NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.187/Chd/Hry/2017

In the matter of:		
Jami Hossain.		Petitioner.
	Versus.	
Vinod Kala 8	ors.	Respondents.
Present:	Mr.Chanakya Pandit, Advocate f Mr.F.S.Dhiman, Advocate for res	•
	On joint request of both the	parties, the matter is
adjourned to 24.10.2017.		
		Sd/- (Justice R.P.Nagrath) Member (Judicial)

September 20, 2017.